

**I. Accounts 1972-73, 1973-74 and 1974-75 of the Employees' State Insurance Corporation and related papers.**

**II. Report 1975-76 of the Employees' State Insurance Corporation, New Delhi.**

**III. Revised Estimates (1976-77) and Budget Estimates (1977-78) of the Employees' State Insurance Corporation.**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): Sir, on behalf of Shri Ravindra Varma, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers under section 36 of the Employees' State Insurance Act, 1948:—

(i) Annual Accounts of the Employees' State Insurance Corporation for the year 1972-73, and the Audit Report thereon.

(ii) Annual Accounts of the Employees' State Insurance Corporation for the year 1973-74, and the Audit Report thereon.

(iii) Annual Accounts of the Employees' State Insurance Corporation for the year 1974-75, and the Audit Report thereon.

II. Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1975-76.

III. (i) Revised Estimates for the year 1976-77 and the Budget Estimates for the year 1977-78 of the Employees' State Insurance Corporation.

(ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I (i) to (iii) above.

Placed in Library See. No. LT-159/77 for I, II and III.]

**I. Report 1975-76 on the Activities of the Coal Mines Labour Welfare Organisation, Dhanbad.**

**II. Report 1975-76 of the Central Board for Workers' Education, Nagpur.**

SHRI SHANTI BHUSHAN: Sir, I also beg to lay on the Table the following papers:—

I. A copy (in English and Hindi) of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1975-76, [Placed in Library. See No. LT-86/77].

II. A copy (in English and Hindi) of the Seventeenth Annual Report of the Central Board for Workers' Education, Nagpur, for the year 1975-76. [Placed in Library. See No. LT-92/77].

**I. The Employees' State Insurance (Central) Amendment Rules, 1976.**

**II. The Delhi Shops and Establishments (Amendment) Rules, 1976.**

**III. The Beedi Workers Welfare Cess Rules, 1977.**

SHRI SHANTI BHUSHAN: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 56, dated the 8th January, 1977, publishing the Employees' State Insurance (Central) Amendment Rules, 1976, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-99/77].

II. A copy (in English and Hindi) of the Ministry of Labour Notification No. F. 4(26)/76[CIS/Lab/21094-98, dated the 2nd December, 1976, publishing the Delhi Shops and Establishments (Amendment) Rules, 1976, under sub-section (3) of section 47 of the Delhi Shops and Establishments Act, 1954. [Placed in Library. See No. LT-87/77].